

ITEM NO.32

COURT NO.1

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Civil) No(s). 289/2024

PRAGYA PRASUN & ORS.

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(FOR ADMISSION and IA No.105724/2024-EXEMPTION FROM FILING O.T. and
IA No.105723/2024-PERMISSION TO FILE LENGTHY LIST OF DATES)

Date : 17-05-2024 These matters were called on for hearing today.

CORAM : HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE J.B. PARDIWALA
HON'BLE MR. JUSTICE MANOJ MISRA

For Petitioner(s) Mr. Sidharth Luthra, Sr. Adv.
Ms. Nimisha Menon, Adv.
Ms. Yamina Rizvi, Adv.
Ms. Ishita Soni, Adv.
Ms. Pranya Madan, Adv.
Mr. Samarth Luthra, Adv.
Mr. Anmol Kheta, Adv.
Mr. Pradyuman Kaishta, Adv.
Ms. Anshala Verma, Adv.
Mr. Nitin Saluja, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

- 1 Issue notice returnable on 29 July 2024.
- 2 Dasti service, in addition, is permitted.

(GULSHAN KUMAR ARORA)
AR-CUM-PS

(POOJA SHARMA)
COURT MASTER